

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
Ī.	Rahul A	hay.	Edelwein.	Ramel Andry 21/7/17-
â.	KULDER	EP VERMA	RESOLUTION	Trage James
3.	Nitu Rodda	e, Pes	Srei Equipment Finance Limited	21 7/2017
90		ŧ	Finance Limited ORDER	2/7/2017

Mr. Kuldeep Verma, Resolution Professional as well as Ld.

Counsels for the petitioners and the Edelweiss are present

List the matter on 28/07/2017.

Sd. (Vijai Pratap Singh) Member (J)